

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.593/(MAH)/2017
CA No.



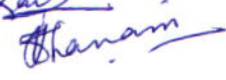


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Sobha Limited
V/s.
Pancard Clubs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shyam Kapadia	Counsel for Applicant	
2.	Sarah Thanawala	Adv. for Applicant	
3	Faiza Dhanani	i/b Dhruv Liladhare & co.	
4	Adv. Roopam R. JABJWA	Adv. for Respondent	
5.	Sr. Counsel Pradeep Samcheli	Counsel for Respondent-	

Order

CP No.593/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)